

ITEM NO.5

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15745/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in SA No. 137/2018 passed by the High Court of Judicature At Allahabad)

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

Date : 21-06-2018 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA
(VACATION BENCH)**

**For Petitioner(s) Mr. Pallav Shishodia, Sr. Adv.
Mr. Manoj K. Mishra, AOR**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

List the matter tomorrow i.e. on 22nd June, 2018.

**(SUSHIL KUMAR RAKHEJA)
COURT MASTER (SH)**

**(RAJINDER KAUR)
BRANCH OFFICER**